12.44hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED UNREST AMONGST THE STUDENTS OF VARIOUS UNIVERSITIES IN THE COUNTRY

SHRI HARIKESH BAHADUR (Gorakhpur): I beg to call the attention of the Minister of Education, Social Welfare and Culture to the following matter of urgent public importance and I request that he may make a statement thereon:

"Reported unrest amongst the students of various universities in the country."

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): As the House is aware, there have been several incidents of agitation and unrest involving students, teachers and karamcharis in several universities in the country during the past few months, with the lifting of emergency there has been a sudden outburst or rather ventilation of the grievances of students, teachers and karamcharis. The issues generally relate to admissions, recognition of students' unions, postponement of examinations, in addition to non-academic issues such as dismissal of State Governments, provision of better transport facilities, disputes in buses, restaurants, cinemas, theatres, etc.

Education and law and order are the primary responsibility of the States and it is for the State Governments, who have been advised from time to time, to attend to ligitimate grievances and pave the way for smooth functioning of the universities.

The remedies for the problems of unrest among students have to be found not by giving any encouragement to those elements which seek to disrupt the system. These remedies have to come through a joint endeavour of all concerned, students, teachers, karamcharis, parents, and the public. Political parties and leaders of public opinion in the country can do a great deal by discouraging the agitational approach. It is only an atmosphere of peace and constructive participation in the national life that the larger social and economic problems of the country, which, in fact, are also the problems facing the younger generation can be solved. It is my earnest appeal that all concerned will extend their fullest cooperation in creating an atmosphere in which our educational institutions can function smoothly.

श्री हरिकेश बहादुर : अध्यक्ष महोदय, माननीय मंत्री जी का उत्तर मैंने देखा । पूरे देश के विभिन्न भागों में गम्भीर असंतोष व्याप्त है और एक विस्फोटक स्थिति देश में पैदा होती जा रही है । इस देश की सत्ता में जो क्रान्तिकारी परिवर्तन आया उस में छात्रों ने जो भूमिका अदा की है उसे हम सभी लोग जानते हैं और सारा देश जानता है । अगर आज छात्र अपनी समस्याओं की ओर कोई आन्दोलन करते हैं तो हम समझते हैं कि हर सरकार का यह कर्त्तव्य होता है कि छात्र नेताओं को आदर के साथ बुलाएं, उनकी समस्याओं को सुनें और उस पर विचार करें । फिर जो कुछ भी उस का समाधान कर सकते हों वह करना चाहिए । लेकिन बजाए इस के लाठी डंडे और पुलिस का इस्तेमाल किया जाता है जिस से छात्रों के अन्दर गम्भीर असंतोष व्याप्त है । हम यह जानना चाहेंगे माननीय मंत्री जी से कि क्या छात्रों की समस्याओं को सुनने के लिए चाहे वह बेरोजगारी की समस्या हो या परीक्षा प्रणाली में सुधार की बात हो या पब्लिक स्कूलों को खत्म करने की बात हो या यूनिवर्सिटी के गवर्नेंस में पार्टिसिपेशन की बात हो, इस तरह का कोई सुझाव राज्य सरकारों के पास भेज रहे हैं कि राज्य सरकारें छात्र नेताओं को आदर के साथ बुलाएं, उन की समस्याओं पर विचार करें और जो भी समस्या का समाधान निकल सकता हो उसे निकालें ? हमें यह भूलना नहीं

[श्री हरिकेश बहादुर]

चाहिए कि अगर हम उन की समस्याओं की ठीक ढंग से नहीं देखेंगे और उन का समाधान नहीं करेंगे तो इस देश के अन्दर एक अराजकता की स्थिति उत्पन्न हो जायगी और नतीजा यह होगा कि हमें फिर एक बार मुंह की खानी पड़ सकती है । हमें इस बात को कभी भूलना नहीं चाहिए । छात्रों की भावनाओं का आदर करना पड़ेगा और उन की समस्याओं पर गम्भीरता से सोचना पड़ेगा । सब से बड़ी समस्या बेरोजगारी की है जिस की वजह से बहुत बड़ा असंतोष व्याप्त है । उस के लिए सब से पहले हमें बेरोजगारी समाप्त करने के लिए कदम उठाने पड़ेंगे । मैं जानना चाहूंगा कि क्या माननीय मंत्री जी राज्य सरकारों को इस तरह का कोई निर्देश दे रहे है कि वे छात्र नेताओं से बातचीत करें और क्या केन्द्रीय सरकार स्वयं भी कोई इस तरह का उपाय ढूढ रही है ?

डा० प्रताप चन्द्र चन्द्र : अध्यक्ष महोदय, मैं माननीय सदस्य से सहमत हूं कि यह जो असंतोष चल रहा है इस को हटाने के लिए बातचीत करनी चाहिए । इसीलिए पिछले जून 1977 में हमारे मंत्रालय की तरफ से राज्य सरकारों को यह सुझाव दिया गया कि राज्य सरकारें उन के जो कोई कानूनी असंतोष हैं, गैर-कानूनी नहीं, उन को तय करने के लिए कोई संस्था बनाएं जिस में छात्र, अध्यापक, प्राध्यापक और कर्मचारी सभी रहें । वे आपस में बातचीत करें और बातचीत के बाद ये समस्याएं तय हो जायं ।

In early June, 1977 the Central Government had advised the State Governments to look into the legitimate grievances of the students and ensure that forums are brought into existence to give representation to students, teachers and non-teaching employees, to provide them an opportunity to make legitimate representations in a democratic manner and to meet their just demands.

फिर हमारे मंत्रालय की ओर से और मेरी ओर से भी हम लोग कई दफा छात्र प्रतिनिधियों से मिल चुके हैं । उन से मैंने भी बातचीत की और हम जानते हैं कि इस तरह से बातचीत से यह सब असंतोष कुछ हल हो सकता है । लेकिन असंतोष की जो बुनियादी बात है वह हमारी आर्थिक स्थिति से संबंधित है जो हमारे माननीय मित्र ने अभी कहा : बेरोजगारी दूर करने की बात तो इस मंत्रालय से पूरी तय हो नहीं सकती । उसके लिए हमारी जो आर्थिक स्थिति है उस में गम्भीर परिवर्तन करना पड़ेगा । इसीलिए मैं गुजारिश करूंगा कि छात्र असंतोष को सिर्फ अलाहिदा नहीं देखना चाहिए बल्कि अपनी आर्थिक स्थिति को सुधारने के लिए हम जो कदम उठाएंगे उस के साथ उस को लागू कर के देखना चाहिए।

SHRI SAMAR GUHA (Contai): I am sorry to say that I did not expect this kind of didactic statement from the Education Minister dealing with a very sensitive subject involving the fate of the future generation of our nation builders. He has just enumerated some of the causes. I am sorry to say that the Minister should have gone deeper into the issues which are causing academic disturbances in the universities and the campuses all over the country.

Higher education has become almost a miserable mess. The campus chaos has created such a situation in a number of universities that I warn the Education Minister, if the situation is allowed to be degenerated as it is today and if it is allowed to be degenerated further, no academician of any distinction will any longer agree to head any institution, to become the Vice-Chancellor.

What is happening? The Vice-Chancellors are being gheraoed. There was physical assult on the Vice-Chancellor in Burdwan. The gheraoes and physical assults are going on. As to what are the causes they are to be gone into

deeper. The causes enumerated by the hon. Minister are not the basic causes. There are certain basic causes. I do not want to enumerate all of them. I would just mention a few. The basic cause is, induction of extraneous politics into academic life of our higher education. I have been in patriotic service since my younger days. I have been in the teaching profession both in colleges and universities. But even with the worst adversaries of mine I have not indulged in any kind of politics in my university. There has been no disturbance in my class even on a single occasion.

AN HON. MEMBER: Does he teach even now?

SHRI SAMAR GUHA: Even in the inter-session period, I used to take classes.

Politics is the basic cause of the mess in academic life. Secondly, there are political appointments of the Vice-Chancellors, the teachers, even the UGC members and others. Then, the standard of education and teaching has fallen miserably. That has also to be gone into. There are several reasons. In most of the universities, the examination results are not published in time. It creates a horrible situation for the students who want to go to different professions. There is lack of raport between the teachers and the students. I rember, in university days, we were fortunate to be the students of Prof. Satyen Bose and Dr. Gian Chandra Ghosh and what a sweet relation we had. Now that relation is not there. How that relation can be cultivated, how it can be revived, no thought is being given to it.

There is another serious failure. In this House, in the earlier session, there was a lot of discussion about the students' participation in university administration. I do not know how many universities have honoured the commitment that was made by the former Education Minister at the Centre. I would just narrate a few instances. It is no good accusing the students. There are porblems. But our students are not basically so bad that they cannot be tackled. They can be tackled if you have the mind to tackle them. It is the weakness of our teachers, it is the weakness of our politicians. The politicians are the guilty persons in vitiating the academic life.

It is just said that it is a State subject which is not legally correct and even practically it is not correct. For higher education, all the universities are being financed by the UGC and the UGC funds come from the Central Government. There have been innumerable occasions and there have been commission after commission at the Central level making recommendations in regard to higher education and its financing. I do not want to go into that now.

I think it is a very serious matter. Unless these maladies are removed from body politic of our education, as you say, I do not know where will we go; our future generations where are they going? For that reason, I want to know from the hon. Minister whether he thinks of convening in the first cycle, a meeting not for one day, at least for days together of the Vice-Chancellors of the different Universities to go deeper into the matter and to sort out the programmes and find out the solution. After arriving at certain tentative decisions on that, whether the Education Minister will try to convene a joint meeting of some of the Vice -Chancellors and also students' representatives so as to find out what should be the permanent and long term solutions of the problems that are facing the teachers, the educational institutions and also the students in our country today. This is what I want to know from the hon. Minister.

DR. PRATAP CHANDRA CHUNDER: The hon. Member, Shri Samar Guha, is an experienced Member of the House. So, it is very difficult for me to join issue with him. But even then being placed in this position. I

[Dr. Pratap Chander Chunder]

have to do it. He has said that my statement is merely didactic in character. What else education can be? Education, after all, is didactic. He has certainly indicated some of the points, but these are not the only points.... (*Interruptions*) We have noted and stated that there are academic issues and non-academic issues. Now the hon. Member has pointed out the academic issues. No doubt these should be properly tackled, but there are non-academic issues and ultimately his conclusion was directed to the non-academic issue, namely, politicians should not be involved in this matter. So, ultimately the conclusion which I wanted to place before this House is that political parties and leaders of public opinions in the country can do a great deal. That is my appeal. I should centainly consider the proposition that the hon. Member has placed before this House, but I can assure you that I have already held meetings with the Executive Committee of the Association of Indian universities in this matter where all the Vice-Chancellors were present. Then we had a meeting at Rajkot with the Vice-Chancellors of all the universities. We are conscious of the fact, but as I have said, this problem is not confined to the university system only it is a part of the general problem of the society.

SHRI YADVENDRA DUTT (Jaunpur): I have gone through the very pious statement of the hon. Education Minister. But I can only say that it is a pious platitude, nothing more. The trouble has two sides There is a system of education which he has hinted, which needs a change because this present syseem, leads to intense frustration among the students. Then there is a side of the politicians and Vice Chancellors also. I know the Vice-Chancellors, Sir, who wished to divide and rule and will not stoop even to encourage students to be divided region-wise. I may be permited, with all humble submission, to quote the case of Aligarh University. There, it is the Vice-Chancellor who was solely responsible for the student trouble. He had divided into azamgarhi and non-azamgrahi: Everybody had demanded, the union had passed a resolution, all the teachers organisations had passed a resolution, the students' organisations had passed a resolution that an enquity should be held against the Vice-Chancellor. But the misfortune is that our Education Minister lives in a dream of fantasy like the Wizard of Oz. The Vice-Chancellor' is called 'the absentee Vice-Chancellor' of Aligarh. We had read in the new. papers that heads had I can broken. Similar is the case of Allahabad University. One of the hon. Ministers of this House has admitted that injustice has been done and an excess has been committed against the students of Allahabad University. What action has the hon. Minister taken on that? In Ranchi University—I am giving an example to illustrate....

MR. SPEAKER: Not of every University.

SHRI YADVENDRA DUTT: Because the student community is all over India.

In Ranchi, for 18 months the Engineering College is closed. What sappens to these students? What happens to their fate? The hon. Minister has taken no action. In view of all these, may I request the hon Home Minister to appoint an Inquiry Committee to inquire into the partisanship and favouritism shown by the Vice-Chancellor in respect of some students and teachers also and thereby put a stop to this grouping? On the other side may I request the hon. Minister of Education to take very seriously the question of complete reorientation of education in this country so that education is directed to hopeful achievements of students and does not lead them to frustration?

13 hrs.

Thirdly, may I hope that he will talk to the student leaders, discuss with them their problems and see how far their suggestions can be implemented or accommodated in the entire picture so that our Universities and colleges, Degree Colleges, Medical Colleges, and

so on are not closed and there is no student trouble in this country and student trouble in this country and life in their education.

I hope, to these three questions, the hon. Minister will be kind enough to answer.

MR. SPEAKER: With the permission of the House, shall we sit for a few minutes more to complete this? ..We may continue for a few minutes more.

DR. PRATAP CHANDRA CHUNDER: I shall be very brief, Sir.

With regard to the first question about frustration, I have already been stressing the point that the whole educational system will be taken in a proper perspective. We are certainly trying to change the educational system. There is now a confrontation between the world of work and the world of education. Whatever education we are giving to our students, by and large, makes the students not only unemployed but, in some cases, unemployable. Therefore, the whole educational system is under scrutiny. From the primary level we are trying to introduce the element of work, so that 20 per cent of the school time will be devoted to socially useful productive work, so that from childhood the students will know how to work with hands and how to relate that work for the benefit of the community. If this system succeeds, then the source of frustration that the hon. Member is mentioning will be removed. That, of course, will take time.

Secondly, the hon. Member has referred to certain Universities. Of course, Aligarh Muslim University is directly under the Central Government but the other Universities are not under the Central Government. Even the UGC which provides grants has got no compulsive power. At the most, the UGC can only withhold the grants in future. Parliament has not authorised the UGC to take any penal measures. The Ranchi University and the Allahabad University come within the scope of the respective Chancellors who are governed by the State Acts and not by the Central Act. Mentioning of Education being in the Concurrent List does not help us because, under article 73 of the Constitution, unless Parliament passes any law in that behalf, we have no executive power over these matters in which the State Governments can also make the law. This is the Constitutional position.

About Aligarh University, we cannot set up a plethora of Inquiry Committees. These are the two sides of the picture. I have sent for the Vice-Chancellor. I have also met some of the representatives of the students. It is a question of law and order. The whole troubles started with the nomination of a monitor in a hostel. Two groups of students clashed, and that led to the breach of law and order. Steps are being taken. Now, I understand, peace prevails in the campus.

I would appeal to the Hon. Member not to say anything or do anything whereby peace may be breached again.

SHRI YADVENDRA DUTT: There is hunger strike in the campus: there is no peace.

DR. PRATAP CHANDRA CHUNDER: As I have said, a number of instances may be cited. If you permit me I will just read one piece of news which appeared in the Patriot newspaper on the 27th February 1978—only last February.

> "*Italian students on rampage*
>
> Students attacked buses, cars and shops, threw petrol bombs and clashed with the police in street protests here yesterday.
>
> The protesters, continuing a wave of students violence which is sweeping Italy's universities and schools, were calling for an abolition of examination pass marks."

Now these are not concerned with Vice-Chancellors. There is trouble everywhere in the world.

श्री चन्द्रशेखर सिंह : (वाराणसी) । मान्यवर, शिक्षा मंत्री जी ने जो जवाब दिया है वह छात्रों में असंतोष और उनकी समस्याओं का निराकरण नहीं करता, बल्कि वह एक तरह से उन के लिए उपदेशमात्र है। उन्होंने सारी समस्या से आंख हटा कर बात को केवल राज्य सरकरों, परिवहन व्यवस्था, भोजनालयों और सिनेमा-थियेटरों तक सीमित कर दिया है । जब कि समस्या यह है कि जनता सरकार ने कुछ वायदे किये थे और जनता से कहा था कि जनता सरकार बनने के बाद हम प्राथमिक शिक्षा की प्रणाली को एक कर देंगे । इसके लिए पहले भी विश्वविद्यालयों में विद्यार्थियों ने आन्दोलन किये थे और अब उनको फिर यह अनुभव हो रहा है कि प्राथमिक शिक्षा में एक स्तर नहीं आ रहा है और प्राथमिक शिक्षा में भंगी और राजा दोनों बने रहेंगे। उन्हें यह भी लग रहा है कि ऐसा कोई समय नहीं आयेगा जब कि ये दोनों समान स्तर पर प्राथमिक शिक्षा प्राप्त कर सकें ।

दूसरी बात परीक्षा प्रणाली में सुधार की है । सारे देश में परीक्षा प्रणाली में एक-रूपता नहीं है । अगर उत्तर प्रदेश का विद्यार्थी दिल्ली में पढ़ना चाहे तो उसे पचासों किस्म की समस्याओं का सामना करना पड़ता है । मैं आपको बताऊं कि काशी हिन्दु विश्वविद्यालय में कोई वाइस चांसलर नहीं है । ऐसा लगता है कि बिना सिर के, पैर के बल पर विश्वविद्यालय चल रहा है । इसके चलते यह हुआ कि जो लोग कम नम्बर पाये थे, उनकी भर्ती हो गयी और जो योग्य थे उनकी भर्ती नहीं हुई । इसको लेकर भी आन्दोलन चले । जो लोग योग्य हैं उनको मौका नहीं मिलता है । शिक्षा जगत में भी जातिवाद की भावना को भड़काया जा रहा है । विश्वविद्यालयों में नियुक्तियां जाति के आधार पर की जा रही हैं । इन आन्दोलनों का यह भी एक विशेष कारण है । जब अयोग्यता और जातिवाद भर्ती में मान-दण्ड बनते हैं तो फिर छात्रों में असंतोष होना स्वाभाविक है । यह असंतोष सारी शिक्षा प्रणाली के विरुद्ध भी है । इससे एक विघटनकारी प्रवृत्ति पैदा हो रही है । इस शिक्षा प्रणाली के चलते जो तीकतें शिक्षा जगत में उभर रही हैं, उनके कारण जो शांति शिक्षा जगत में रहनी चाहिए, वह नहीं रह पाती ।

मेरा मंत्री जी से अनुरोध है कि शिक्षा जगत से जितने लोग सम्बन्धित हैं—जैसे विद्यार्थी हैं, अध्यापक हैं, अभिभावक हैं—उन सारे लोगों का एक गोलमेज सम्मेलन बुलायें । जहां तक राजनीति का सवाल है, राजनीति जरूर चल रही है। इसीलिए मेरा कहना है कि एक गोलमेज सम्मेलन बुलाया जाए जिसमें इन सारे प्रश्नों पर विचार हो और यह सोचा जाए कि इन समस्याओं का निराकरण कैसे हो । जहां समस्याओं के निराकरण में सख्ती से काम लेना हो, वहां सख्ती से भी काम लिया जाए जहां उपदेश देने से काम चलता हो वहां उपदेश भी दिया जाये । (इति)

डा० प्रताप चन्द्र चन्द्र : मैं विनम्रतापूर्वक कहना चाहता हूं कि माननीय सदस्य ने जो बात कही है वह सही नहीं ।मैंने स्वयं अपने वक्तव्य में कहा है

Postponement of examination, restoration of democratically elected students' unions and action against education authorities.

शिक्षा के जो अधिकारीगण है उनके खिलाफ भी कोई कदम उठाने की मांग की गई हैं तो उसको लेकर भी छात्र असन्तोष उठा है । काशी विश्वविद्यालय का सवाल उठा है । पिछले वाइस चांसलर ने जब इस्तीफा दे दिया था तो उसके बाद एक कमेटी बनाई गई थी और कमेटी ने चार नाम लिए थे । एक राजी हो गया । लेकिन उनकी तबीयत

अच्छी नहीं है । इसलिए वह अभी भी जा नहीं पाए हैं । इस में तीन चार महीने निकल गए हैं । जब तबीयत अच्छी न हो तो क्या किया जाए । गोलमेज सम्मेलन की बात भी माननीय सदस्य ने कही है । श्री समर गुह के सवाल के जवाब में मैंने कहा है कि इसके बारे में हम सोचेंगे और अगर असर इसका होगा तो जरूर बुलाएंगे ।

श्री चन्द्र शेखर सिंह : जवाहरलाल विश्वविद्यालय में इंदिरा गांधी के मामा श्री कौल वहां वाइस चांसलर है, वह हमेशा छुट्टी पर रहते हैं**

MR. SPEAKER: Do not record.

श्री शरद यादव (जबलपुर) : शिक्षा मंत्री जी के बयान को मैंने पढ़ा है । उन्होंने अपील की है कि हृदय से हम लोग नौजवानों की समझाएं और उनकी समस्याओं का निदान करें । मेरे ख्याल से वह कुलपति भी रह चुके हैं । ये जो सब समस्याएं हैं उनकी बुनियाद में सब से बड़ा सवाल, सारी बेचैनी की जड़ मेरे ख्याल में बेरोजगारी है और बेरोजगारी होती है राजनीति से । हम जो विद्यार्थी आन्दोलन से सम्बद्ध रहे हैं जानते हैं कि उनकी बेरोजगारी ही सारी बीमारी की जड़ है । यही वजह है कि हम लोक सभा तक चल कर आए हैं । हम इंजीनियर थे । हमें कोई जरूरत नहीं थी यहां तक आने की । भारत की जनता ने पैसा जो खर्च किया हमें इंजीनियर बनाने के लिए क्या इस कारण किया था कि हम राजनीति में आएं । इस राजनीति के चलते इंजीनियर, डाक्टर आदि सब लोग बेरोजगार होते हैं । इसलिए हम समझते हैं कि राजनीति की बुनियाद से सब कुछ निकलता है । बेरोजगारी और बेचैनी का बिल्कुल सीधा सम्बन्ध इन आन्दोलनों से है । मैं ग्राफ खींच कर बता सकता हूं इस चीज को । मैंने एम एस सी मैथ्स में किया है । आप ग्राफ भी खींचेंगे तो आपको पता चलेगा कि जिस फैकल्टी में तेरह साल तक बेरोजगारी रह जाती है उस फैकल्टी में नकल शुरू हो जाती है और दंगे फिसाद सब शुरू हो जाते हैं, बेचैनी फैलना शुरू हो जाती है । बेरोजगारी से ही ये सब सवाल पैदा होते हैं, सिनेमा की टूट, आन्दोलन आदि पैदा होते हैं । इसी बेरोजगारी से गुजरात की सरकार भी गिराई गई थी । इसी बेरोजगारी की वजह से देश के नेता लोकनायक जय प्रकाश जी ने कहा था कि भारत के नौजवानों को राजनीति में भाग लेने का हक हासिल है । इस राजनीति में भाग लेकर ही हमने पिछली सरकार के खिलाफ आन्दोलन खड़ा किया । पिछली सरकर की गलतीयों की वजह से ही आज जनता पार्टी में चालीस नौजवान बेरोजगारी के मारे लोक सभा में आने में सफल हो गए हैं । इस वास्ते बुनियादी सवाल की तरफ आपका ध्यान जाना चाहिये । सिनेमा, बसें जलाना, पोस्टपोनमैंट आफ एग्जामिनेशन और नकल आदि ये सब सवाल क्यों पैदा होते हैं ? इस पर शासन चलाने वाले लोग यदि नहीं सोचेंगे तो काम नहीं चलेगा । छोटी मोटी बातों को सामने ला कर लोगों का ध्यान हटाया नहीं जा सकता है । आश्वासनों आदि से किसी का मन या पेट नहीं भरता है । पेट भरना सब से बड़ी चीज है, बेरोजगारी सब से बड़ी चीज है । पहले उसका आप इंतजाम करें । बजट आ गया है । इसमें क्या कहा गया है नौजवानों के लिए ? बंगाल की सरकार ने बेरोजगारी भत्ता दिया है जिसके लिए मैं उनको धन्यवाद देता हूं । इस सरकार ने भी वादा किया है कि दस साल में बेरोजगारी खत्म कर देगी । एक साल हो गया है । मैं पूछना चाहता हूं कि क्या दस फीसदी बेरोजगारी दूर हो गई है ? हमें बेरोजगारी के खिलाफ एक बड़ी लड़ाई लड़नी होगी ।

**Not recorded.

[श्री शरद यादव]

इंदिरा गांधी के खिलाफ बेरोजगारी की गर्भ से खड़ा हुआ भूत बैठा नहीं है, वह चल रहा है, वह आपके खिलाफ भी खड़ा होगा। भारत के नौजवानों के हजारों पत्र मेरे पास आते हैं। मेरा विद्यार्थी आन्दोलन से जन्म हुआ था और मैं उनकी यूनियन का अध्यक्ष रहा हूं। मुझे उन पत्रों में कहा जाता है कि मुझे क्या हो गया है, मेरे मुंह और जबान को क्या हो गया है ? मेरी जबान जो सच्चाई है वह बोलेगी, बन्द नहीं होगी। मैं शिक्षा मंत्री जी से कहना चाहता हूं कि हिन्दुस्तान के नौजवान की बेरोजगारी 18 साल के मताधिकार से जुड़ी हुई है। हमने मांग की है और जनता पार्टी से वायदा किया है 18 साल के नौजवान को मताधिकार दो, बेरोजगारी का भत्ता दो, रोजगार की समस्या हल करनी है। इन सब बातों पर आप तत्काल अपना फैसला दें।

MR. SPEAKER: You have already taken seven minutes. You are trying to make a speech.

श्री शरद यादव : दूसरी बात यह है कि आज जितने भी विश्वविद्यालय हैं वह घुड़साल हैं, कबूतरखाना हैं। कितना बजट रखा है अपने विद्यार्थियों की शिक्षा पर ? सरकार ने संसद सदस्यों को पासपोर्ट के फौर्म पर दस्तखत करने का अधिकार दिया है। मैंने खुद 22 लड़कों के पासपोर्ट पर दस्तखत किये हैं। गरीबी से निकले हुए, विभिन्न विश्वविद्यालयों में टौप किये विद्यार्थी विदेशों में चले गये हैं। इस देश का सारा टेलेन्ट बेरोजगारी के चलते शोषित हो रहा है। आप छोटी मोटी बस की बात कर रहे हैं, जब कि हिन्दुस्तान के इतने लम्बे चौड़े श्रम की आप तोड़ फोड़ कर रहे हैं जिसके आगे छोटे मोटे सिनेमा या बस कुछ नहीं हैं। अरबों रुपए का श्रम बेकार जा रहा है। क्या आप उसको उपयोग में नहीं लायेंगे ? अगर ऐसा नहीं किया जायेगा तो हिन्दुस्तान का बेरोजगार नौजवान राजनीति में अवश्य भाग लेगा। यह उसका धर्म है। राजनीति का मतलब है तन के मन्दिर की पूजा। और तन के मन्दिर की पूजा की जायेगी, और हिन्दुतान के नौजवान का हक है राजनीति में भाग लेना, और तब तक लेंगा जब तक उसके रोजगार का, भविष्य का कोई मापदंड नहीं बन जाता है। तो यह जो बुनियादी सवाल है—18 साल वाले को मताधिकार, बेरोजगारी का भत्ता—इन पर आपको गम्भीरता से विचार करना होगा। हम जनता पार्टी के सदस्य हैं और शिक्षा मंत्री जी भी जनता पार्टी के ही हैं, हमारे दिल में दर्द होता है, शिक्षा मंत्री जी इस बात पर अड़ें और कहें कि आप इस सवाल पर जल्दी फैसला कीजिये, हिन्दुस्तान के नौजवानों से ठीक ठीक तौर से बात कीजिये, तभी काम चलेगा।

डा० प्रताप चन्द्र चन्द्र : माननीय सदस्य ने जो बुनियादी बातें कही हैं मैं बिल्कुल उससे सहमत हूं। बेरोजगारी निराशा पैदा करती है, इसमें कोई दो रायें नहीं हैं। लेकिन इसको तय करने के लिये मेरी जिम्मेदारी नहीं है, बल्कि पार्टी की और सरकार की है। तो मैं अपने मित्र से कहूंगा कि पार्टी में यह सवाल उठायें। अगर यह तय हो जाय तो मैं बहुत संतुष्ट हूंगा।

MR. SPEAKER: Now, the House stands adjourned for lunch till 2.20 p.m.

13.18 hrs.

The Lok Sabha adjourned for Lunch till Twenty Minutes past Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at Twenty minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]